

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

O R D E R

No. 962 of 2026 RG/LP

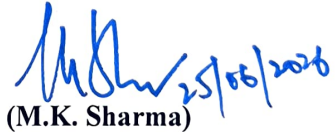
Dated: 25.06.2026

Subject: Regarding designation of Senior Advocates.

In exercise of powers vested under Section 16(2) of the Advocates Act, 1961, the High Court of Jammu & Kashmir and Ladakh is pleased to designate the following Advocates as "Senior Advocates" with effect from 22/05/2026 subject to the terms and conditions as laid down by the Advocates Act, 1961 read with the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025:

1. Smt Arifa Jan
2. Shri Ajay K. Gandotra
3. Shri Muzaffar Iqbal Khan
4. Smt Rozina Afzal
5. Shri Pran Nath Bhat
6. Shri Abdul Rashid Malik
7. Smt Monika Kohli
8. Shri Adarsh Kumar Sharma
9. Shri Pawan Kumar (Kundal)
10. Smt Mandeep Reen
11. Smt Radha Sharma
12. Shri Ajay Pal Singh
13. Smt Anshuja Sharma Tak
14. Shri Manzoor Ali
15. Shri Vikas Mangotra

By Order


(M.K. Sharma)

Registrar General

No. 27300-400 RG/LP

Dated: 25.06.2026

Copy to the:

1. Secretary General, Supreme Court of India, New Delhi.
2. All Registrars Generals' of the High Courts _____.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar.
4. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for information of their Lordships.
5. Advocate General, UT of Jammu & Kashmir and Ladakh, Srinagar.
6. Secretary, Bar Council of India, New Delhi.
7. All Secretaries of State Bar Councils _____.
8. President, J&K High Court Bar Association, Jammu.
9. President, Kashmir Advocates Association, Srinagar.
10. President Bar Associations _____
.....for information.
11. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
12. Registrar Computers (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar.
13. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar.
14. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.

15. Principal District and Sessions Judge _____.
16. Director, J&K Judicial Academy, Srinagar.
17. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar.
18. CPC, e-Courts, High Court of J&K & Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
19. Manager, Govt. Press, Srinagar, for publication in the next issue of Government Gazette.
20. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the Union Territory of Ladakh.
21. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
22. Concerned Advocates _____
.....for information and compliance.
23. Office file.


(Registrar General)